## Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

# Name of the corporate debtor: Krishna Premium Care Servicess LLP; Date of commencement of liquidation: 06/09/2023; List of stakeholders as on: 06/09/2023

SI. No.	Category of stakeholders		ary of claims eceived		ry of claims mitted	Amount of contingen claims	Amount of claims trejected	Amount of claims under verification	Details in Annexure	The state of the s
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs								NA	
2	Liquidation costs incurred till date								NA	
3	Secured financial creditors								1	
4	Unsecured financial creditors								2	
5	Operational creditors (Workmen)								3	
6	Operational creditors (Employees)								4	
7	Operational creditors (Government Dues)								5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	1,90,50,250	1	1,90,50,250	0	0	0	6	As per Annexure-6
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1							7	
Tota	I . DIA CHARY OF		1,90,50,250		1,90,50,250					

## Name of the corporate debtor: Krishna Premium Care Servicess LLP; Date of commencement of liquidation: 06/09/2023; List of stakeholders as on: 06/09/2023

#### List of secured financial creditors

(Amount in ₹)

Cholone and	Name of creditor		of claim eived			Detai	ls of claim adm	Amount of contingent	of any	of claim	claim under				
		Date of	Amount claimed	of claim a	of claim	covered by security	Whether security interest relinquished? (Yes/No)	Security	Amount covered by guarantee		claim	mutual dues, that may be set off		verification	
								NIL							

#### Annexure-2

## Name of the corporate debtor: Krishna Premium Care Servicess LLP; Date of commencement of liquidation: 06/09/2023; List of stakeholders as on: 06/09/2023

#### List of unsecured financial creditors

SI. No.	Name of creditor	Details of claim received		Г	Details of c	laim admitted		Amount of contingent	Amount of a ny mutual	claim	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted	claim	dues, that may be set off	rejected	vermeation	
	. //	ACHARY				NIL						

## Name of the corporate debtor: Krishna Premium Care Servicess LLP; Date of commencement of liquidation: 06/09/2023;

List of stakeholders as on: 06/09/2023 List of operational creditors (Workmen)

(Amount in

Name of authorised	Name of workman	Details of claim received			Details of claim ac	Amount of contingent	of any	of claim	Amount of claim under verification		
representative, if any			Amount claimed	amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	% share in total amount of claims admitted	claim	mutual dues, that may be set off		vermeation	
					NIL						



# Name of the corporate debtor: Krishna Premium Care Servicess LLP; Date of commencement of liquidation: 06/09/2023; List of stakeholders as on: 06/09/2023

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised	Name of employee	Details of claim received			Details of claim ad	Amount of contingent		Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	representative, if any	8	To contract out the city of the contract of the contract of the city of the ci	NEW PROPERTY OF THE PARTY OF TH	ount of claim	Amount of claim for the period of twelve months preceding the liquidation commencement date		claim	dues, that may be set of		vermeation	
						NIL						

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IP-02184/
2002-2021/13353

# Name of the corporate debtor: Krishna Premium Care Servicess LLP; Date of commencement of liquidation: 06/09/2023; List of stakeholders as on: 06/09/2023

List of operational creditors (Government Dues)

No.	Details of Claimant				admitted				A 35 KA (1990) 1990	if any			
Department	Government				of claim		lien / attachment removed?	in total amount	claim	dues, that may be set off	•	verification	
					NIL								

# Name of the corporate debtor: Krishna Premium Care Servicess LLP; Date of commencement of liquidation: 06/09/2023; List of stakeholders as on: 06/09/2023

## List of operational creditors (other than Workmen, Employees and Government Dues)

ceipt claim	imed (	admitted	claim	covered by lien or attachment	Whether lien / attachment removed? (Yes/No)	covered by guarantee	in total amount		dues, that may be	rejected	verification	
5/10/2023 1,90	0,50,250	1 00 50 250								rejecteu		
			Creditor (Other than Workmen, Employees and		Not Applicable	No	100%	0	0	0		Admitted based on the verification of other documents
				Workmen, Employees and Government	Workmen, Employees and Government	Workmen, Employees and Government	Workmen, Employees and Government	Workmen, Employees and Government	Workmen, Employees and Government	Workmen, Employees and Government	Workmen, Employees and Government	Workmen, Employees and Government



## Name of the corporate debtor: Krishna Premium Care Servicess LLP; Date of commencement of liquidation: 06/09/2023; List of stakeholders as on: 06/09/2023

List of other stakeholders, if any (other than financial creditors and operational creditors)

 250000000000000000000000000000000000000	Category of stakeholders (	of claim eived		De	tails of clain	n admitted			- S	of any	Amount of claim	Amount of claim under verification	Remarks, if any
	preference shareholders / equity shareholders / partners / others)	claimed	Amount of claim admitte d	of claim	covered by lien or attachment	Whether lien / attachment removed? (Yes/No)	153	% share in total amount of claims admitted		dues, that may be set off	rejected	verincation	
					NIL								

